

National Company Law Tribunal

Allahabad Bench

151
C Appeal No. 146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|----------------------|--------------------|-----------------------|------------------|
| 1. | Gaurav Mahajan | St. S. C. | IT Dept | |
| 2. | Shivendra Bahadur | Adv. | ROC | |
| 3. | PRABODH KUMAR BAJPAI | Advocate | Petitioner | Prabodh |

C APPEAL NO. 146/ALD/2018

Sh. Prabodh Kumar Bajpai, Advocate for the Applicant and Sh. Sunil Kumar Singh Advocate on behalf of ROC are present.

Applicant requested time to file rejoinder.

Applicant shall file rejoinder within two weeks.

List the matter on 8th February, 2019.

Dated: 22.01.2019

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**SAROJ RAJWARE,
MEMBER (T)**

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**BIKKI RAVEENDRA BABU
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)